

(d) U.P.

(e) State Governments and district administrations are always alert and vigilant to prevent and control communal tension and incidents.

जिला औद्योगिक केन्द्रों में लोक प्रतिनिधि

4338. श्री गंगा प्रकाश सिंह : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जिला औद्योगिक केन्द्रों की प्रशासनिक व्यवस्था में भ्रष्टानतिक कार्यकर्ताओं और सलाहकारों के रूप में जिलों के लोक प्रतिनिधियों को सम्मिलित करने का विचार है; और

(ख) यदि हां, तो उनके प्रतिनिधि कौन होंगे तथा उन के चयन के लिये क्या मानदण्ड अपनाया जायेगा ?

उद्योग मंत्रालय में राज्य मंत्री (शुभारो ब्राह्मण मयती) : (क) और (ख). जिला उद्योग केन्द्र मूल रूप से एक प्रशासनिक स्थापना है जिस में वेतन भोगी कर्मचारी कार्य करते हैं। हां, जिले से चुने, संसद् सदस्य तथा राज्य विधानसभाओं के सदस्य जिला उद्योग केन्द्रों के कार्यकताप की संभोधा करने के लिए स्थापित की गई जिला परामर्शदायी समिति के सदस्य नामांकित किए जाते हैं।

12.00 hrs

RULING ON QUESTION OF PRIVILEGE AGAINST THE EDITOR AND PUBLISHER OF "JANAYUG"

SOME HON. MEMBERS rose—

MR. SPEAKER: Let me first read out my ruling on the notice of question of privilege given by Shri Hukmdeo Narain Yadav, M.P., against the Editor and Publisher of 'Janayug', New Delhi, regarding a news report published in its issue dated 14-6-1978.

Shri Hukmdeo Narain Yadav, M.P., has charged the Editor and Publisher of 'Janayug' with having committed a breach of privilege by maligning him in his capacity as Member of Parliament by publishing a malicious article against him in 'Janayug' on 14-6-1978.

The Editor and Publisher of the Paper have pleaded that the article in question was published innocently and that they had no evil intention. They have tendered unqualified apology. Shri Hukmdeo Narain Yadav has accepted that apology and agreed to drop the matter. The Editor and Publisher of 'Janayug' are warned to be more careful in future.

Proceedings dropped.

MR. SPEAKER: Mr. Yeshwantrao Chavan.

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order on today's list of business....

MR. SPEAKER: I have permitted Mr. Yeshwantrao Chavan to make a statement.

12.03 hrs.

RE. INFILTRATORS CROSSING INTO POONCH AREA IN KASHMIR

SHRI YESHWANTRAO CHAVAN (Satara): Mr. Speaker, Sir, I wish to draw the attention of the House and of the Government to a disturbing news that has appeared in the press today—it was also appearing in the course of the last two or three days—and that is, the news about infiltrators crossing into the Poonch area in Kashmir. (Interruptions) It is not a question of mere call-attention or anything like that. It is a serious matter on which Government should, on their own, come forward and make a statement. This is a more sinister thing because we have found from experience that this is the season of infiltrators, and it does not merely remain an issue of infiltrators; it becomes a major matter of military operations also. I am sure, and I am quite confident, that our armed forces are competent enough to give a fitting reply. I have no doubt about that; I am sure, they will do that. But it is necessary that the country at large also should know the significance and the details